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SLP(C)No. 23624 OF 2003
ITEM No.207

Court No. 7

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23624/2003

(From the judgement and order dated 03/07/2001 in FA 758/88
of The HIGH COURT OF BOMBAY)

SPECIAL LAND ACQUISITION OFFICER

Petitioner (s)

VERSUS

INDIAN STANDARD MENTAL CO. LTD.

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 13/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Ravindra K. Adsure, Adv.
Mr. Mukesh K. Giri, Adv.

For Respondent (s) Mr. Gopal Supramaniam, Sr. Adv.
Mr. Rana Mukherjee, Adv.
Mr. Siddharth Gautam, Adv.
Mr. S. Mohanty, Adv.
Mr. Goodwill Indeevar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after two weeks.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER

